

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) and (b). Yes, Sir.

(c) In the case of the service to Andamans and Car Nicobar Islands the operator had asked for a franchise of 3 to 5 years, permission to operate the service via a point in Burma and to advertise the flights. In the case of flights to West Africa, the concession requested was to operate the flights without being required to obtain 'No objection' certificates from Air India International and Indian Airlines Corporation and also to advertise the flights. The following facilities or concessions have been requested in regard to the service to Mauritius:—

(i) a guarantee to operate the service for a period of 3 to 5 years;

(ii) permission to advertise the non-scheduled flights; and

(iii) permission to hire or import a bigger type of aircraft than Dakotas.

चीनी का वितरण के लिये दिया जाना

१८५५. श्री लक्षवन्त राय : क्या साक्ष तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) जनवरी, १९६० से अब तक प्रति मास, राज्य वार, कितनी चीनी वितरण के लिये दी गई;

(ख) इस चीनी में से कितनी राज्य सरकारों या उनके नामनिर्दिष्ट व्यापारियों ने उठा ली है और कितनी चीनी मिलों के पास पड़ी है; और

(ग) इस के क्या कारण हैं ?

साक्ष तथा कृषि उपमंत्री (श्री मो० वें० कृष्णप्पा) : (क) और (ख). एक विवरण सभा पटल पर रखा जाता है। [बखिये परिशिष्ट ३, अनुबन्ध संख्या ४८]

(ग) राज्यों ने शेष मात्रा के लिये कोई मांग नहीं की थी।

Rural Electrification in Punjab

1856. { Shri Daljit Singh:
Shri D. C. Sharma:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 1360 on the 23rd March, 1960 and state the extent of the aid given to the Government of Punjab for rural electrification scheme in 1960-61?

The Deputy Minister of Irrigation and Power (Shri Hathi): The Punjab Government have not yet applied for financial aid for rural electrification schemes to be executed during 1960-61. Generally, requests for such financial assistance are received, at the end of the financial year.

PAPERS LAID ON THE TABLE

FLOOD SITUATION IN ORISSA

The Deputy Minister of Irrigation and Power (Shri Hathi): I beg to lay on the Table a copy of the statement on the flood situation in Orissa. [Placed in Library, See No. (LT-2336/60)].

Shri P. S. Daulta (Jhajjar): On the 29th August I gave a calling attention notice on a matter of urgent public importance, namely, the Punjab floods. I have not received any communication as to when the hon. Minister is going to make a statement. How the army has been called and on a visit to those areas I find it is worse than in Orissa, and more than hundred lives have been lost.

Mr. Speaker: Have I admitted it? The hon. Member, instead of coming to the House and asking a question, could very well go to the Notice Office and find out what exactly has happened. When an hon. Member